- (a) whether Government have since finalised the model syllabus guidelines the modalities etc. for introduction of courses on Water Management and Water Harvesting at school and University levels;
 - (b) if so, details thereof and the main contents of studies; and
- (c) how many schools and universities have been selected for introduction of these courses, particularly in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) to (c) According to the information furnished by the University Grants Commission the model syllabus, guidelines, modalities, etc. for introduction of courses on Water Management/Water Harvesting in the Universities have not so far been finalized. However, Pandit Sundarlal Sharma Central Institute of Vocational Education, NCERT, Bhopal has developed competency based Vocational Curriculum on 'Watershed Management' for plus two level students. It aims to train the students in Watershed Management so that they can:—

- (i) Develop small scale irrigation and water supply structures for human beings and lovestock through water and soil conservation strategies;
- (ii) Formulate and execute long term developmental programmes in agriculture, animal husbandry and forestry taking into account their effect on the environment;
- (iii) Promote local initiatives for the integrated development and management of water resources; and
- (iv) Provide technical support to the development and management of watershed scheme.

Computer education centres in Madhya Pradesh

†1857. SHRI BALKAVI BAIRAGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to set up a computer education centre in every Government school/colleges in the country;
- (b) if so, the names of Government schools/colleges in Madhya Pradesh where such centres are proposed to be set up; and

(c) the details of total cost likely to be incurred for the said work?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) The Department of Secondary and Higher Education has launched the revised CLASS scheme during 2001-2002 to set up a computer centre with 10 computer sets per school in Government and Government-aided school in the country. As per the norms of the revised CLASS scheme, grant-inaid is provided to State Governments/UTs on the basis of Computer Education Plans (CEPs) submitted by them. The CEP indicated the steps already taken by the State/UTs and the assistance, which they now require. The CEPs are examined by the Project Monitoring & Evaluation Group (PM & EG) headed by Education Secy, and funds are allocated to the States/UTs on recommendations of PM and EG. Grant-in-aid is provided to only Government and Government-aided schools. Union Government provides 75% of the total sanctioned amount, subject to a maximum limit of Rs. 5.00 lakhs per school. The balance 25% is borne by the State Government/UTs. The scheme also provides 25% of funds from MPLADs in addition or as an alternative to State-Government contribution.

The University Grants Commission has been assisting colleges for procuring Personal Computers since 1987. The objective of the scheme is to create awareness among staff and students about use of the computer invarious activities like administration, finance, examination and research. Generally, the colleges which are not having computer facility are given priority. The UGC has also provided financial assistance to the colleges, which have already been assisted upto 1994-95 to upgrade the existing facility or to procure latest version of the computer (2nd time grant). Under these schemes the UGC has provided financial assistance to 3919 colleges on account of first time grant and 650 colleges have been covered under 2nd time grant so far.

- (b) Information is being collected from the Government of Madhya Pradesh
- (c) During 2001-2002 an amount of Rs. 70.23 crores had been released to the States/UTs under the revised CLASS scheme. Out of this an amount Rs. 9.75 crores had been released to the State Government of Madhya Pradesh for imparting computer education in 390 schools. A Statement-showing amount sanctioned and released during 2001-2002. [Refer to Statement approved to the answer to Unstarred Question No. 1846].